

THE HIGH COURT OF KERALA

Ph :- 0484 2562432

Fax :- 0484 2562541

Kochi - 682 031

B1 -76858 / 2015(1)

Dated - 23/09/2015

OFFICIAL MEMORANDUM

Sub : General Transfers 2016 – Statement showing the property interest, close relations etc. of Gazetted Officers in the Judicial Department called for - regarding.

* * *

The Officers mentioned below are requested to furnish to the High Court the particulars regarding the property interests, close relations, place of Bar practice etc. as on 01/10/2015 of themselves and of the Gazetted Officers in their respective jurisdiction and control (including those on leave, deputation, suspension etc.). The said particulars should be furnished in detail in the attached proforma to the High Court without fail on or before 02/11/2015.

(By Order)



N. Anil Kumar

Registrar(Subordinate Judiciary)

To

All Principal District Judges and Chief Judicial Magistrates of 14 districts
The District Judge, Kavaratti
The Special Judge (SPE / CBI) – I, II & III, Ernakulam
The Special Judge (SPE / CBI), Thiruvananthapuram
The Special Judge(NDPS Act Cases), Vadakara and Thodupuzha.
The Motor Accidents Claims Tribunals,
The Special Judge (Idamalayar Investigations), Ernakulam.
The Addl. Sessions Judges (Abakari Cases) Kottarakkara.
The Judges of all Family Courts
The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
The Kerala Co-operative Tribunal, Thiruvananthapuram.
The Enquiry Commissioners and Special Judges of Thiruvananthapuram, Thirssur
Kottayam and Kozhikode
The University Appellate Tribunal, Thiruvananthapuram.
The Tribunal for Local Self Government, Thiruvananthapuram
The Forest Tribunal, Kozhikode.
The Wakf Tribunals of Kollam, Ernakulam and Kozhikode.
The Presiding Officers of Labour Courts at Kollam, Ernakulam, Kozhikode & Kannur
The Judicial Members of Agricultural Income Tax and Sales Tax Appellate
Tribunal of Ernakulam, Palakkad

Shri P.K.Haneefa, Registrar(Vigilance), High Court of Kerala
Shri A.M.Babu, Director, Kerala Judicial Academy
Shri Ashok Menon, Registrar General, High Court of Kerala.
Shri B.G.Harindranath, Law secretary, Government of Kerala, Thiruvananthapuram
Shri Venu Karunakaran, Registrar (Recruitment and Computerisation), High Court
Shri P.D.Sarangadharan, Secretary, Kerala Legislative Assembly, TVPM
Shri P.G.Ajithkumar, Addl. Director, Kerala Judicial Academy, High Court
Smt T. Indira, Registrar, Central Administrative Tribunal , Ernakulam Bench.
Shri C.Jayachandran, Member Secretary, KELSA, Ernakulam
Shri M.Nandakumar, Legal Advisor and Disciplinary Enquiry Officer,
Kerala State Electricity Board, Thiruvananthapuram.
Shri K.Sathyam, Director, ADR Centre
Shri E.Baiju, Registrar, Kerala Administrative Tribunal, Thiruvananthapuram
Smt. C.S.Sudha, Registrar, Competition Appellate Tribunal, New Delhi
Shri G.Anilkumar, Joint Secretary (Suits) Law Department, Government of
Kerala, Thiruvananthapuram
Shri Hari R.Chandran, Deputy Registrar, Kerala Administrative Tribunal,
Thiruvananthapuram
Shri Jose.N.Cyril, Registrar , Munnar Special Tribunal .
Shri M.P.Shibu, Dy.Registrar, Kerala Administrative Tribunal, Ernakulam Bench
Shri Suresh Babu V.P.M, Deputy Director, Kerala Judicial Academy
Shri Rajesh G, Assistant Director, Kerala Judicial Academy.
The Administrative Records Section, High Court (2 copies)
The file.

STATEMENT SHOWING PROPERTY INTERESTS, CLOSE RELATIONS ETC OF THE GAZATTED OFFICERS IN THE JUDICIAL DEPARTMENT AS ON 01-10-2015

Name, designation and period of service in the present station with date	Date of Birth and Qualifications	Native place, Thaluk and District	Details of immovable properties / business interests describing the nature of the properties, business its extent, location, how obtained, from which year and all other relevant particulars	Name of courts having jurisdiction over the immovable properties	Details of close relations giving exact relations stating whether dependent on the officer or not	Name of Courts having jurisdiction over the places where the close relations are residing	All places of practice as Lawyer before recruitment
1	2	3	4	5	6	7	8
<i>Particulars of litigations if any wherein the officer and / or his close relations are involved</i>							
Name of court	No. and nature of cases	Post held	Place	Period with date	Present residential address	Permanent address	Remarks
9	10	11	12	13	14	15	16